

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 236.
TO BE ANSWERED ON TUESDAY, THE 04TH FEBRUARY, 2025.**

SUPPORT TO DPIIT RECOGNIZED STARTUPS

**236. SHRI TEJASVI SURYA:
SMT. SMITA UDAY WAGH:
DR. RAJESH MISHRA:
SHRI DHARAMBIR SINGH:
SHRI PARSHOTTAMBHAI RUPALA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the specific sectors or industries that the Department for Promotion of Industry and Internal Trade (DPIIT) and boAT partnership will prioritize under the Memorandum of understanding (MoU) signed on 27th December 2024 to provide support to DPIIT-recognized startups;
- (b) the details of the dedicated programmes and initiatives planned for mentoring startups and innovators under this alliance;
- (c) whether the Ministry plan similar collaborations with other private companies to broaden support for startups, if so, the details thereof; and
- (d) whether there is any provision under this scheme to include and set up new startups in Bhiwani-Mahendergarh Lok Sabha Parliamentary constituency and Sidhi district of Madhya Pradesh, if so, the details thereof?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (c): The Government, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country launched the Startup India initiative on 16th January 2016.

For effective implementation of Startup India initiative across the country, the Government unveiled Startup India Action Plan comprising of schemes and incentives envisaged to create a vibrant startup ecosystem in the country. The Action Plan comprises of 19 action items spanning across areas such as "Simplification and handholding", "Funding support and incentives" and "Industry- academia partnership and incubation".

In order to promote partnerships and collaborations between the industry and startups to encourage innovation-led growth in sectors like manufacturing, the Department for Promotion of Industry and Internal Trade (DPIIT) is signing MoUs with various stakeholders including various private companies for the specific purpose, inter alia, of mentoring, providing access to infrastructure, share resources and knowledge, assist in market linkages and connect to funding networks. Under this initiative, an MoU has also been signed with boAt, an Indian company in the audio and wearables market.

(d): This initiative is inclusive, and the partnerships formed with the industry benefit concerned startups across States/Union Territories (UTs). Under the Startup India initiative, as per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As of 31st December 2024, 1,57,706 entities have been recognised as startups by DPIIT.

Specifically for the State of Haryana, 8,222 entities have been recognised as startups by DPIIT as on 31st December 2024. Of these, 94 entities have been recognised as startups in the district of Bhiwani, and 42 entities have been recognised as startups in the district of Mahendragarh.

Further, specifically for the State of Madhya Pradesh, 5,093 entities have been recognised as startups, including 12 entities which have been recognised in the district of Sidhi by DPIIT as on 31st December 2024.
